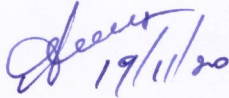


**IN THE COURT OF PRL. CIVIL JUDGE AND 1ST ADDITIONAL CIVIL
JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 20.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 526/2006	16. O.S. 884/2010
2. O.S. 1706/2006	17. O.S. 816/2012
3. O.S. 1412/2008	18. O.S. 1472/2018
4. O.S. 80/2009	HEARING
HEARING	19. O.S. 738/2011
5. O.S. 710/2006	20. O.S. 1382/2011
6. O.S. 866/2006	21. EX. 2/2012
7. EX. 44/2007	22. O.S. 696/2012
8. O.S. 144/2011	23. O.S. 954/2012 C/W 114/2010
9. O.S. 92/2011	24. O.S. 410/2013
10. FDP. 6/2011	25. O.S. 15/2018
EVIDENCE	26. O.S. 472/2018
11. O.S. 556/2006	27. O.S. 392/2020
12. O.S. 122/2011	28. O.S. 1520/2008
13. O.S. 90/2011	29. O.S. 1522/2008
14. O.S. 208/2012	30. O.S. 1020/2020
15. O.S. 1438/2019 C/W MISC. 32/20	

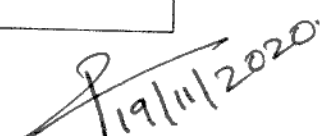

19/11/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 20.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	ARGUMENTS
1) O.S. 686/2011	16) O.S. 20/2016
2) O.S. 1134/2012	17) P.S.C. 2/2017
3) O.S. 1612/2012	HEARING
4) O.S. 656/2013	18) O.S. 684/2009
5) O.S. 1556/2013	19) EX. 41/2012
6) O.S. 1630/2013	20) MISC. 57/2013
7) O.S. 1782/2013	21) O.S. 90/2014
8) O.S. 272/2014	22) O.S. 328/2016
9) O.S. 186/2018	23) O.S. 1564/2019
10) O.S. 350/2019	24) O.S. 352/2020
EVIDENCE	25) O.S. 552/2020
11) O.S. 1518/2006	26) O.S. 600/2020
12) O.S. 1248/2014	27) O.S. 1038/2020
13) O.S. 152/2018	ORDERS
14) O.S. 530/2005	28) O.S. 1046/2020
15) O.S. 642/2007	JUDGMENTS
	29) O.S. 810/2017
	30) O.S. 1380/2018


IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 20.11.2020

1st Session 11.00 am
Hearing

1. O.S.1295/2015

2.O.S.591/2019

3. O.S.1175/2019

4. O.S.659/2013

5.O.S.1661/2013

Arguments

6. O.S. 343/2010

7. O.S.1433/2014

8. O.S. 1587/2008

9.O.S. 555/2011

10 O.S 303/2013

Evidence

11. O.S.367/2006

12.O.S.831/2012

13. O.S.67/2014

14. O.S.149/2014

15.O.S.161/2014

1. O.S.811/2013 Judgment

2. O.S. 49/2017 Judgment

3. O.S. 1201/2011 - Judgment

4. O.S. 837/2017 – Orders

5. O.S. 609/2020 Call on

6. O.S. 612/2020 Call on

7. O.S. 1161/2013 – Comp. Ptn Hg.

2nd session 2.45 PM
Hearing

1. O.S.103/2014

2. O.S.269/2015

3. O.S.767/2016

4. O.S.979/2017

5. O.S.209/2018

6. O.S. 441/2018

7. O.S.1061/2018

8. O.S.507/2019

9.O.S. 737/2013

10 O.S.1049/2013

Arguments

11. O.S.839/2016

12. O.S. 1755/2014

13. O.S. 815/2015

14. O.S. 1271/2015

15.O.S. 1279/2015

U.S.
20/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru